

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH, MUMBAI

Service Tax Appeal No. 87923 of 2019

[Arising out of Order-in-Appeal No. NA/GST/A-I/MUM/55/19-20 dated 30.07.2019 passed by the Commissioner of GST & CX (Appeals-I), Mumbai.]

M/s Ognam Technologies P Ltd.

.....Appellant

VERSUS

**Commissioner of CGST &
Central Excise, Mumbai South**

.....Respondent

APPEARANCE:

None for the Appellant

Shri Dhananjay Dahiwalé, Dy. Commissioner, Authorised Representative for
the Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

Date of Hearing: 02.06.2026

Date of Decision: 02.06.2026

The appeal is dismissed. For order, see order in Service Tax
Appeal No. 85935 of 2019.

**(Dr. Suvendu Kumar Pati)
Member (Judicial)**

Prasad